



राष्ट्रीय हरित अधिकरण  
प्रधान न्यायपीठ, नई दिल्ली  
NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

**NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

File No. : NGT/PB/Pr./CB/97/2014/1178  
Dated : 23<sup>rd</sup> November, 2014

**ORDER**

WHEREAS, in exercise of powers conferred by sub-section (3) of Section 4 of the National Green Tribunal Act, 2010 (19<sup>th</sup> of 2010), the Central Government has specified Kolkata as the ordinary place of sitting of the National Green Tribunal, Eastern Zone Bench which shall exercise jurisdiction in the area/territorial jurisdiction over West Bengal, Orisa, Bihar, Jharkhand, seven sister States of North-Eastern Region, Sikkim, Andaman and Nicobar Islands, vide Notification No. S.O. 1908 (E) dated 17.08.2011.

WHEREAS, in exercise of powers conferred under Clause (d) of sub-section (4) of Section 4 of the National Green Tribunal Act, 2010 read with Rule 3, Rule 4 & Rule 6 of the National Green Tribunal (Practices and Procedure) Rules, 2011, the Chairperson, National Green Tribunal may direct to have sitting of the National Green Tribunal at any place, other than the place at which it ordinary sits, falling within its jurisdiction, and may prescribe circuit procedure in that regard.

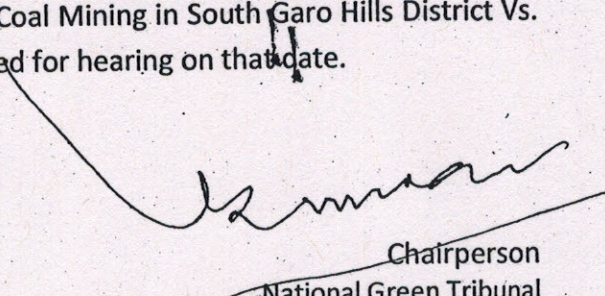
Whereas, there is only one NGT, Eastern Zone Bench at Kolkata which, in addition to its own sitting, cannot hold a Circuit Bench sitting.

Therefore, in view of the above, and pursuant to the above Rules/orders/provisions and other enabling powers, special bench is constituted for the sitting of the Circuit Bench of the Eastern Zone Bench of the National Green Tribunal comprising-

Hon'ble Mr. Justice Dr. P. Jyothimani  
Hon'ble Shri Ranjan Chatterjee

Judicial Member  
Expert Member

which will hold its sitting at Shillong on 8<sup>th</sup> & 9<sup>th</sup> December, 2014 to hear and deal with OA NO. 110 (THC) of 2012 in re. Threat to Life Arising Out of Coal Mining in South Garo Hills District Vs. State of Meghalaya & Ors, and other cases, if any, listed for hearing on that date.

  
Chairperson  
National Green Tribunal